

CITY CIVIL AND SESSIONS COURT, GR. MUMBAI
IN THE COURT OF HHJ SHRI A. T. WANKHEDE, SHERISTEDAR
UNDER MCOCA/TADA/POTA/NIA AND SESSIONS CASES
SPECIAL COURT, COURT ROOM NO.57
BOARD dtd.02ND July 2020

Sr. no.	Case no.	P. Stn./Party	Next date/Remarks
1	Cr. Appeal 27/2017	DCB CID Vs. Abdul Latif Adam Momin	
2	Spl. Case MCOC 16/2013 @ 06/2014 @ 19/2014 @ 05/2018	CBI/DCB CID Vs. Kaushik Rajgaur and Ors.	
3	Spl. Case MCOC 04/2018 @ 03/2019	CBI Vs. Suresh Shamrao Shinde and Ors.	
4	S.C. Nos. 187/2011 @ 789/2011 @787/2019	CBI/DCB CID Unit-1 Vs. Mohd. Alijaan Mohd. Shaikh and another	
5	S.C. Nos. 188/2011@ 788/2011 @ 01/2020	CBI/DCB CID Unit-IV Vs. Mohd. Alujaan Mohd. Shaikh and others	
6	Spl. NIA 03/2019	NIA Vs. Harpal Singh and others	
7	Spl. NIA 01/2017	NIA Vs. Arshi Qureshi	

Sheristedar